

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

NOTICE

F. No. L-1/2021-CERC

1.12.2021

The list of generation tariff petitions listed for hearing in the month of December, 2021 and the tentative list of the generation tariff petitions proposed to be listed for hearing in the months of January, 2022 and February, 2022 are tabulated below:

2. These tariff petitions are available on the website of the concerned Petitioner and a copy of the same has also been served on all the concerned Respondents/beneficiaries by the Petitioners. Also, a copy of the petition is available on the Commission's e-filing portal and can be accessed by all the Respondents/beneficiaries who are registered with the Commission's e-filing portal.

3. In respect of the generation tariff petitions listed in the month of December, 2021 (i.e. **21.12.2021**), pleadings (additional information /reply/ rejoinder), shall be completed by the parties on or before **14.12.2021**.

4. In respect of the generation tariff petitions proposed to be listed during the months of January, 2022 and February, 2022, additional information shall be filed by **24.12.2021** and filing of reply and rejoinder thereafter within one week each.

5. All parties are requested to complete their pleadings before the said date to facilitate expeditious disposal of the tariff petitions. The distribution companies not registered with the e-filing portal of the Commission are requested to register in the e-filing portal for easy access of the petitions and pleadings and for the purpose of e-filing.

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

LIST OF GENERATION TARIFF PETITIONS LISTED FOR HEARING ON 21.12.2021

S. No.	Petition No.	Petitioner	Subject
1.	368/GT/2019	NTPC	Petition for determination of project specific levelised tariff for 100 MW floating solar Photo Voltaic Plant at water reservoir of Ramagundam Super Thermal Power Station (RSTPS), Ramagundam, Telangana.
2.	341/GT/2019	NTPC	Petition for determination of project specific levelised tariff for 92 MW floating solar Photo Voltaic Plants in two phases (first phase 22 MW and second phase 70 MW) at Rajiv Gandhi Combined Cycle Power Project (RGCCP), Kayamkulam, Kerala.
3.	622/GT/2020	NTPC	Petition for determination of project specific levelised tariff for 25 MW Floating Solar Photo Voltaic Plant at NTPC Simhadri in Andhra Pradesh under the Flexibility in Generation and Scheduling of Thermal Power Stations to reduce emissions notified by the Ministry of Power on 5.4.2019.

**TENTATIVE LIST OF GENERATION TARIFF PETITIONS PROPOSED TO BE LISTED
DURING THE MONTH OF JANUARY, 2022 AND FEBRAURY, 2022**

Sl. No.	Petition No.	Petitioner	Subject
1.	145/GT/2019	NTPC	Petition for approval of tariff of Lara Super Thermal Power Station (1600 MW) for the period from anticipated date of commercial operation of the Unit-I (15.5.2019) to 31.3.2024.
2.	181/GT/2019	NTPC	Petition for approval of tariff of Gadawara Super Thermal Power Station (1600 MW) for the period from anticipated date of commercial operation of the Unit-I (30.4.2019) to 31.3.2024.
3.	219/GT/2019	NLCIL	Petition for determination of tariff of Neyveli New Thermal Power Station (1000 MW) of NLC India Ltd for the period from anticipated COD of Units-I & II to 31.3.2024
4.	370/GT/2019	NEEPCO	Petition for revision of tariff for the period 1.4.2014 to 31.3.2019 in respect of Kopili Hydro Electric Plant (200 MW) of NEEPCO.
5.	371/GT/2019	NEEPCO	Petition for revision of tariff for the period 1.4.2014 to 31.3.2019 in respect of Khandong Hydro Electric Plant (50MW) NEEPCO.
6.	402/GT/2019	NTPC	Petition for approval of tariff of Khargone Super Thermal Power Station (1320 MW) for the period from anticipated date of Commercial Operation of the Unit-I (30.9.2019) to 31.3.2024
7.	110/GT/2020	NLCIL	Petition for revision of tariff for the 2014-19 tariff period with respect to NLCIL- TPSI 600 MW.
8.	144/GT/2020	NHPC	Petition for truing up of 2014-19 tariff period and for determination of tariff for the period 2019-24 in respect of Tanakpur Power Station.
9.	189/GT/2020	NTPC	Petition for approval of tariff of Barauni Thermal Power Station Stage-I (220MW) for the period from 1.4.2019 to 31.3.2024.
10.	191/GT/2020	NTPC	Petition for revision of tariff of Singrauli Super Thermal Power Station (2000 MW) for the period from 1.4.2014 to 31.3.2019.
11.	221/GT/2020	NTPC	Petition for revision of tariff of Badarpur Thermal Power Station for the period from 1.4.2014 to 15.10.2018.
12.	229/GT/2020	NHPC	Petition for truing up of tariff for the period 2014-19 and for determination of tariff for the period 2019-24 in respect of Salal Power Station.
13.	230/GT/2020	NTPC	Petition for revision of tariff of Rihand Super Thermal Power Station, Stage-I (1000 MW) for the period from 1.4.2014 to 31.3.2019.
14.	231/GT/2020	NTPC	Petition for approval of tariff of Barauni Thermal Power Station Stage-II (500 MW) for the period from the anticipated COD of Unit-8 (Unit-1 of stage-II) to 31.3.2024.
15.	233/GT/2020	NEEPCO	Petition for determination of tariff for the period 1.4.2019 to 31.3.2024 in respect of Ranganadi Hydro Electric Power Plant (405 MW) of NEEPCO, Shillong.

16.	234/GT/2020	NTPC	Petition for revision of tariff of RGCCPP, Kayamkulam (359.58 MW) for the period from 1.4.2014 to 31.3.2019.
17.	237/GT/2020	NTPC	Petition for revision of tariff of Ramagundam Super Thermal Power Station Stage- I & II (2100 MW) for the period from 1.4.2014 to 31.3.2019.
18.	238/GT/2020	NTPC	Petition for revision of tariff of Rihand Super Thermal Power Station Stage-III for the period from 1.4.2014 to 31.3.2019.
19.	254/GT/2020	NTPL	Petition for determination of tariff for NLC Tamil nadu Power Limited (NTPL) 1000 MW Coal based Thermal Power Station for the period 1.4.2019 to 31.3.2024
20.	255/GT/2020	NHPC	Petition for truing up of tariff for the period 2014-19 and for determination of tariff for the period 2019-24 in respect of Uri-I PowerStation.
21.	256/GT/2020	NTPC	Petition for revision of tariff of Talcher Thermal Power Station (460MW) for the period from 1.4.2014 to 31.3.2019.
22.	257/GT/2020	NHPC	Petition for truing up of tariff for the period 2014-19 and for determination of tariff for the period 2019-24 in respect of Rangit Power Station.
23.	279/GT/2020	NEEPCO	Petition for determination of tariff for the period 1.4.2019 to 31.3.2024 in respect of Tripura Gas Based Power Plant (TGBP) (101MW) of NEEPCO
24.	281/GT/2020	NTPC	Petition for determination of tariff of Tanda STPS, Stage-II (1320 MW) for the period from anticipated COD of Unit-I (1.11.2019) to 31.3.2024.
25.	287/GT/2020	NTPC	Petition for revision of tariff of Feroze Gandhi Unchahar Thermal Power Station St-III for the period from 1.4.2014 to 31.3.2019.
26.	291/GT/2020	NHPC	Petition for truing up of tariff for the period 2014-19 and for determination of tariff for the period 2019-24 in respect of Chamera-II Power Station.
27.	292/GT/2020	NTPC	Petition for revision of Tariff of Simhadri Super Thermal power Station Stage-I (1000MW) for the period from 1.4.2014 to 31.3.2019
28.	294/GT/2020	NTPC	Petition for revision of Tariff of Kahalgaon Super Thermal Power Station, Stage-I (840MW) for the Period from 1.4.2014 to 31.3.2019.
29.	295/GT/2020	NTPC	Petition for revision of Tariff of Auraiya Gas Power Station for the period from 1.4.2014 to 31.3.2019.
30.	298/GT/2020	NHPC	Petition for truing up of tariff for the period 2014-19 and for determination of tariff for the period 2019- 24 in respect of Teesta-V Power Station.
31.	299/GT/2020	NTPC	Petition for revision of tariff of Faridabad Gas Power Station for the period from 1.4.2014 to 31.3.2019 after the truing up exercise.
32.	302/GT/2020	NTPC	Petition for revision of tariff of Feroze Gandhi Unchahar Thermal Power Station Stage-I for the period from 1.4.2014 to 31.3.2019.

33.	361/GT/2020	PPCL	Petition for true up of Generation Tariff of Pragati- III CCPS (1371.2 MW) power plant of Pragati Power Corporation Limited for the MYT period 1.4.2014 to 31.3.2019.
34.	363/GT/2020	NTPC	Petition for revision of tariff of Koldam Hydro Electric Project for the period from 18.7.2015 to 31.3.2019.
35.	368/GT/2020	NLCIL	Petition for revision of tariff for NLCIL Thermal Power Station II 1470 MW (TPS- II Stage I 630 MW and Stage II 840 MW) for the period from 1.4.2014 to 31.3.2019.
36.	369/GT/2020	NTPC	Petition for revision of tariff of Anta Gas Power Station for the period from 1.4.2014 to 31.3.2019.
37.	385/GT/2020	NLCIL	Petition for determination of tariff for NLCIL Thermal Power Station-II 1470MW (TPS-II Stage I 630MW and Stage-II 840MW) for the period from 1.4.2019 to 31.3.2024.
38.	387/GT/2020	NTPC	Petition for revision of tariff of Talcher Super Thermal Power Station Stage-I for the period from 1.4.2014 to 31.3.2019.
39.	388/GT/2020	NTPC	Petition for revision of tariff of National Capital Thermal Power Station Dadri, Stage-I for the period from 1.4.2014 to 31.3.2019.
40.	391/GT/2020	NTPC	Petition for revision of tariff of Farakka Super Thermal Power Station, Stage-III (1x500 MW) for the period from 1.4.2014 to 31.3.2019.
41.	397/GT/2020	NEEPCO	Petition for determination of tariff for the period 1.4.2019 to 31.3.2024 in respect of Khandong Hydro Electric Power Plant (50MW) of North Eastern Electric Power Corporation Limited (NEEPCO), Shillong.
42.	398/GT/2020	NEEPCO	Petition for determination of tariff for the period 1.4.2019 to 31.3.2024 in respect of Kopili Hydro Electric Power Plant (200MW) of North Eastern Electric Power Corporation Limited (NEEPCO), Shillong.
43.	399/GT/2020	NTPC	Petition for approval of tariff of Talcher Thermal Power Station (460 MW) for the period from 1.4.2019 to 31.3.2024.
44.	409/GT/2020	NTPC	Petition for approval of tariff of Bongaigaon Thermal Power Station (750 MW) for the period from 1.4.2019 to 31.3.2024.
45.	412/GT/2020	NTPC	Petition for approval of tariff of Koldam Hydro Electric Project (800 MW) for the period from 1.4.2019 to 31.3.2024.
46.	416/GT/2020	NTPC	Petition for approval of tariff of Ramagundam Super Thermal Power Station Stage-I&II (2100 MW) for the period from 1.4.2019 to 31.3.2024.
47.	417/GT/2020	NTPC	Petition for approval of tariff of Simhadri Super Thermal Power Station Stage-I (1000 MW) for the period from 1.4.2019 to 31.3.2024.
48.	421/GT/2020	KBUNL	Petition for revision of tariff of MTPS Stage-II (390 MW) for the period from COD of Unit-I (18.3.2017) to 31.3.2019.

49.	424/GT/2020	NTPC	Petition for approval of tariff of Singrauli Super Thermal Power Station (2000 MW) for the period from 1.4.2019 to 31.3.2024.
50.	427/GT/2020	NTPC	Petition for approval of tariff of Feroze Gandhi Unchahar Thermal Power Station St-III (210MW) for the period from 1. 4.2019 to 31.3.2024
51.	428/GT/2020	NTPC	Petition for approval of Tariff of Auraiya Gas Power Station (663.36 MW) for the period from 1.4.2019 to 31.3.2024
52.	429/GT/2020	NTPC	Petition for approval of tariff of Farakka Super Thermal Power Station Stage- I&II (1600MW) for the period from 1.4.2019 to 31.3.2024.
53.	430/GT/2020	NTPC	Petition for approval of tariff of Rihand Super Thermal Power Station St-III (1000 MW) for the period from 1.4.2019 to 31.3.2024.
54.	431/GT/2020	NTPC	Petition for approval of tariff of Feroze Gandhi Unchahar Thermal Power Station St-I (420MW) for the period from 1.4.2019 to 31.3.2024.
55.	432/GT/2020	NTPC	Petition for approval of tariff of Anta Gas Power Station (419.33MW) for the period from 1.4.2019 to 31.3.2024.
56.	433/GT/2020	NTPC	Petition for approval of tariff of Rihand Super Thermal Power Station, Stage-I (1000MW) for the period from 1.4.2019 to 31.3.2024.
57.	436/GT/2020	NTPC	Petition for approval of tariff of Talcher Super Thermal Power Station Stage-I (1000 MW) for the period from 1.4.2019 to 31.3.2024
58.	439/GT/2020	NTPC	Petition for approval of tariff of National Capital Thermal Power Station Dadri, Stage-I (840MW) for the period from 1.4.2019 to 31.3.2024.
59.	440/GT/2020	NTPC	Petition for approval of tariff of Kahalgaon STPS Stage-I (840MW) for the period from 1.4.2019 to 31.3.2024.
60.	443/GT/2020	NTPC	Petition for approval of tariff of Rajiv Gandhi Combined Cycle Power Project (RGCCPP), Kayamkulam (359.58 MW) for the period from 1.4.2019 to 31.3.2024.
61.	445/GT/2020	NTPC	Petition for approval of Tariff of Tanda Thermal Power Station (440 MW) for the period from 1.4.2019 to 31.3.2024.
62.	446/GT/2020	KBUNL	Petition for approval of tariff of Muzaffarpur TPS Stage-II (390 MW) for the period from 1.4.2019 to 31.3.2024.
63.	450/GT/2020	NTPC	Petition for revision of tariff of Tanda Thermal Power Station (440 MW) for the period from 1.4.2014 to 31.3.2019.
64.	453/GT/2020	NHPC	Petition for truing up of tariff for the period 18.5.2018 to 31.3.2019 and for determination of tariff for the period 2019-24 in respect of Kishanganga Power Station.
65.	454/GT/2020	NTPC	Petition for approval of tariff of Farakka STPS Stage-III (500MW) for the period from 1.4.2019 to 31.3.2024.
66.	487/GT/2020	NTPC	Petition for approval of tariff of Faridabad Gas Power Station (431.586MW) for the period from 1.4.2019 to 31.3.2024.

67.	528/GT/2020	NTPL	Petition for truing up of tariff for the period 2014- 19 in respect of NLC Tamil Nadu Power Limited (NTPL) – 1000 MW Coal based Thermal Power Station.
68.	566/GT/2020	DVC	Petition for truing up of annual fixed charges for the 2014-19 tariff period and for determination of tariff for the 2019-24 tariff period in respect of Panchet Hydel Power station, Unit No. I & II (80 MW).
69.	570/GT/2020	DVC	Petition for truing up of annual fixed charges for the 2014-19 tariff period and for determination of tariff for the 2019-24 tariff period in respect of Chandrapura Thermal Power Station Units 7 and 8 (2x 250MW).
70.	572/GT/2020	DVC	Petition for truing up of annual fixed charges for the 2014-19 tariff period and for determination of tariff for the 2019-24 tariff period in respect of Tilaiya Hydel Power station, Unit No. I & II.
71.	574/GT/2020	DVC	Petition for truing up of annual fixed charges for the 2014-19 tariff period and for determination of tariff for the 2019-24 tariff period in respect of Bokaro 'A' Thermal Power Station Unit -1(500 MW).
72.	582/GT/2020	NTPC	Petition for determination of tariff of Solapur STPS for the period from COD of the1st Unit (25.9.2017) to 31.3.2019.
73.	632/GT/2020	NHPC	Petition for truing up of tariff for the period 2014-19 in respect of TLDP-III Power Station.
74.	642/GT/2020	NHPC	Petition for truing up of tariff for the period 2014- 19 and for determination of tariff for the period 2019-24 in respect of Chamera-III Power Station.
75.	643/GT/2020	NHPC	Petition for truing up of tariff for the period 2014-19 and for determination of tariff for the period 2019-24 in respect of Sewa-II Power Station.
76.	698/GT/2020	NTPC	Petition for revision of tariff of Farakka Super Thermal Power Station, Stage-I & II (1600 MW) for the period from 1.4.2014 to 31.3.2019.
77.	18/GT/2021	NHPC	Petition for truing up of tariff for the period 2014-19 and for determination of tariff for the period 2019-24 in respect of Uri-II Power Station.
78.	51/GT/2021	NEEPCO	Petition for approval of tariff of Kameng Hydro Electric Power Plant (600 MW) for the period from COD (actual for Unit 1 & 2 and projected for Unit 3 & 4) to 31.3.2024.
79.	212/GT/2021	NHPC	Application for approval of Tariff in deviation from norms specified in CERC (Terms and Conditions of Tariff) Regulations, 2019 in respect of Teesta Low Dam -IV Power Station.
80.	223/GT/2021	NHPC	Petition for truing up of tariff for the period 11.03.2016 (COD of 1st unit) to 31.03.2019 and tariff petition for the period 2019-21 in respect of Teesta Low Dam-IV Power Station.
81.	236/GT/2021	NTPC	Petition for approval of tariff of Barh Super Thermal Power Station, Stage-I (3x660 MW) for the period from anticipated COD of Unit#1 (01.11.2021) to 31.03.2024.